

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 78 OF 2016

Dated: 30th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s. R.M. Mittal Steel Pvt. Ltd. Appellant(s)

Versus

**The Managing Director,
Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-1

Mr. R.K. Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for RERC

ORDER

Admit. Issue notice returnable on 10.08.2016. The Respondents may file reply on or before 29.06.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 13.07.2016 after serving copy on the other side.

List the matter on **10.08.2016.**

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**